

12565

JUNE 22, 1962 Constitution (Amendment) 12566
Bill

14.34 hrs.

***SHOPKEEPERS (FIXATION OF
PRICE LABELS) BILL**

Shri J. B. S. Bist (Almora): Sir, I beg to move for leave to introduce a Bill to provide for fixation of price labels on commodities by shopkeepers.

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill to provide for fixation of price labels on commodities by shopkeepers”.

The motion was adopted.

Shri J. B. S. Bist: Sir, I introduce the Bill.

14.34½ hrs.

***LEGAL PRACTITIONERS (AMENDMENT) BILL**

(Amendment of Sections 14 and 15)

Shri Hem Raj (Kangra): Sir, I beg to move for leave to introduce a Bill further to amend the Legal Practitioners Act, 1879.

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Legal Practitioners Act, 1879”.

The motion was adopted.

Shri Hem Raj: Sir, I introduce the Bill.

14.35 hrs.

***HINDU SUCCESSION (AMENDMENT) BILL**

(Amendment of Section 30)

Shri Hem Raj (Kangra): Sir, I beg to move for leave to introduce a Bill

further to amend the Hindu Succession Act, 1956.

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Hindu Succession Act, 1956”.

The motion was adopted.

Shri Hem Raj: Sir, I introduce the Bill.

14.35½ hrs.

***INDIAN RAILWAYS (AMENDMENT) BILL**

(Amendment of Sections 11 and 12)

Shri Hem Raj (Kangra): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Railways Act, 1890.

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Indian Railways Act, 1890”.

The motion was adopted.

Shri Hem Raj: Sir, I introduce the Bill.

Mr. Deputy-Speaker: Shri M. L. Dwivedi—Absent.

14.36 hrs.

***CONSTITUTION (AMENDMENT) BILL**

(Amendment of Article 226)

Shri D. C. Sharma (Gurdaspur): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.